

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 127/TT/2014

Date: 1.9.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of Transmission Tariff for LILO of both circuits of Tuticorin JV-Madurai 400 kV D/C (Quad) line at Tuticorin Pooling Station along with new 765 kV Pooling Station at Tuticorin (initially charged at 400 KV) including 1X 80 MVAR, 400 KV Bus Reactor under Transmission System associated with Common System Associated with Costal Energen Private Limited & Ind- Bharat Power (Madras) Limited LTOA Generation Projects in Tuticorin Area- PART-A in SR.

Sir,

Please furnish the following information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 28.9.2015:-

- a) Auditor certificates along with complete set of duly filled up Tariff Forms as per actual COD;
- b) Copy of the Investment Approval / Revised Cost Estimate (if any) along with the apportionment of the same among the assets of project duly certified by Company Secretary;
- c) Computation of interest during construction from the date of infusion of debt fund up to scheduled COD and from scheduled COD to actual Date of Commercial Operation as per Regulation 11 (A) (1) of the 2014 Tariff Regulations;
- d) If there is any default in interest payment on loan, details thereof;
- e) Details of un-discharged liability as on COD corresponding to the elements and year-wise discharge of liabilities by payment & by reversal, duly certified by auditors;
- f) Whether entire amount pertaining to initial spares has been discharged as on COD? If not, year-wise details of liability discharged w.r.t. initial spares;
- g) The working of effective Tax on Return on Equity as per Regulation 25 while arriving at tariff in the petition, and also details of Deferred Tax Liability and its treatment for the period 2014;

2. You are also requested to submit to the undersigned, by 28.9.2015, editable Soft copy (excel format) of all the tariff forms (including the new/revised forms as mentioned above), and also editable soft copy (excel format) of information sought at para (c) above.

Yours faithfully,

Sd/
(Dr. P.K. Sinha)
Assistant Chief (Legal)